

Court No. - 29

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 865 of 2021

Petitioner :- Areeb Uddin Ahmed And 4 Others

Respondent :- High Court Of Judicature At Allahabad Through The Registrar General And 3 Others

Counsel for Petitioner :- Shashwat Anand,Ankur Azad,Ashutosh Mani Tripathi,Syed Ahmed Faizan

Counsel for Respondent :- C.S.C.,-----,Ashish Mishra

Hon'ble Pankaj Naqvi,J.

Hon'ble Jayant Banerji,J.

At the request of Sri Ashish Mishra, learned Standing Counsel, the matter is adjourned.

Learned Standing Counsel may seek complete instructions in the matter.

Put up tomorrow i.e. on 03.06.2021 as fresh.

Order Date :- 2.6.2021

Asha